

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 387  
TO BE ANSWERED ON FEBRUARY 06, 2023**

**HOUSES CONSTRUCTED UNDER JNNURM**

**NO.387. SHRI K. C. VENUGOPAL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government is aware that a large number of houses constructed under erstwhile scheme of JNNURM are lying vacant for long period and thus are in bad shape;
- (b) the details of such houses constructed under the scheme in various States;
- (c) whether Government is ready to direct States/UTs for handing over these houses and the ones constructed under PMAY(U) to the beneficiaries at the earliest;
- (d) whether many houses constructed under the scheme are not in liveable condition and are illegally occupied by anti-social elements; and
- (e) if so, actions taken by Government to ensure quality?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

(a) to (e): Jawaharlal Nehru National Urban Renewal Mission (JnNURM) was implemented from 2005- 2014 to provide pucca houses to slum dwellers on ownership basis. Under JnNURM, a total of 12,40,904 houses were sanctioned and 11,40,521 houses have been completed, out of which 10,42,940 houses have been occupied. Further, out of the total houses completed and occupied, 3,41,144 houses were completed and 4,78,159 houses were occupied after 2014. Moreover, funds were released by Government of India till 31.03.2017 for completion of the sanctioned houses. So far, after substantial efforts for allotment and occupancy of vacant houses under JnNURM, a total of 70,473 houses are presently vacant in various States/Union Territories (UTs), details of which are given at Annexure-I.

Further, in the wake of reverse migration of urban migrants/ poor in the country due to COVID-19 pandemic, Ministry of Housing and Urban Affairs (MoHUA) on 31/07/2020 had launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme under Pradhan Mantri Awas Yojana (Urban) to utilize the vacant Government funded houses constructed under JnNURM scheme judiciously. So far, 5,648 vacant houses under JnNURM have been converted into ARHCs by concerned States/UTs.

The Ministry reviews the status of occupancy of completed houses under PMAY-U regularly through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC). All States/UTs have been directed to look for realistic and pragmatic options for converting vacant houses under JnNURM into ARHCs and early occupancy of completed houses under PMAY-U.

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Annexure I referred to in **reply** to RSUQ No. 387 due for 06-02-2023

**State wise number of vacant houses constructed under JnNURM**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Number of Vacant Houses</b>
1	Arunachal Pradesh	752
2	Delhi (NCR)	29,112
3	Himachal Pradesh	109
4	Madhya Pradesh	96
5	Maharashtra	32,345
6	Nagaland	664
7	Rajasthan	1,956
8	Uttar Pradesh	5,232
9	Uttarakhand	207
<b>Total:-</b>		<b>70,473</b>